

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petitions for Special Leave to Appeal (Crl.) Nos. 9330-9333/2015

JYOTI NAGPAL & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR. ETC. ETC.

Respondent(s)

Date : 20-07-2018 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE NAVIN SINHA
[IN CHAMBERS]

For Petitioner(s) Mr. Abhay Kumar, Adv.
Mr. Vineet Kumar Singh, Adv.
Mr. Himanshu Pal, Adv.
Mr. Saurabh Mishra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

As prayed, four weeks' further time is granted to learned counsel for the petitioners to file correct and fresh addresses of unserved respondent No. 2 in SLP(Crl.) Nos. 9331 and 9332 of 2015.

(POOJA SEHGAL)
SENIOR PERSONAL ASSISTANT

(SUMAN JAIN)
BRANCH OFFICER